

Central Administrative Tribunal  
Jaipur Bench, JAIPUR

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ORDERS OF THE BENCH

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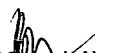
4th September, 2009

OA. 459/2008

Present: Shri Sudesh Kumar proxy for Sh. Ravi Shanker Sharma,  
counsel for applicant

Heard counsel for the applicant.

For the reasons to be dictated separately the OA shall dispose  
of.

  
(B.L.Khatri)  
Member (Administrative)

  
(M.L.Chauhan)  
Member (Judicial)

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Central Administrative Tribunal  
Jaipur Bench, JAIPUR

OA459/2008

This the 4<sup>th</sup> day of September, 2009

**Hon'ble Shri M.L. Chauhan, Member (Judicial)**  
**Hon'ble Shri B.L. Khatri, Member (Administrative)**

Hari Mohan Yogi S/o Shri Badri Lal Yogi,  
Aged about 46 years, at present working  
On the post of Gangam (T.S.), Bhawani Mandi  
Western Central Railway, Kota Division Kota (Raj)

...Applicant

(By Advocate: Shri Sudesh Kumar proxy for Sh. Ravi Shankar Sharma)

**VERSUS -**

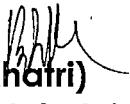
1. Union of India through General Manager, Central Railway, Jabalpur (M.P.)
2. Divisional Railway Manager, West Central Railway Kota Division, Rajasthan

.....Respondents

**ORDER (ORAL)**

Learned proxy counsel for applicant submits that he wants to withdraw this OA with liberty reversed to him to agitate the matter before the appropriate forum.

2. In view of what has been stated above, the applicant is permitted to withdraw this OA with liberty reserved to him to agitate the matter before the appropriate forum.

  
**(B.L. Khatri)**  
**Member (Administrative)**

  
**(M.L. Chauhan)**  
**Member (Judicial)**

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